Central Administrative Tribunal Principal Bench, New Delhi

CP No. 186/2019 in OA No. 4470/2015

New Delhi, this the 23rd day of August, 2019

Hon'ble Mr. S.N. Terdal, Member(J) Hon'ble Mr. Pradeep Kumar, Member (A)

Rahul Kumar S/o Late Shri Ram Sewak Safi R/o Vill. & PO Khirhar Distt. Madhuvani (Bihar).

... Petitioner

(By Advocate : Mr. Yogesh Sharma)

Versus

- Shri T.P. Singh
 General Manager
 Northern Railway, Baroda House, New Delhi.
- Dr. Shashi Bhushan
 Chief Medical Director
 Northern Railway, Head Quarter office, Baroda House, New Delhi.
- 3. Shri Padam Singh Negi Chief Medical Superintendent Northern Railway, Divisional Hospital, Lucknow (UP).
- 4. Shri Salish Kumar Divisional Railway Manager Northern Railway, Lucknow Division, Lucknow (UP).

...Contemnors

(By Advocate :Mr. Shailendra Tiwary for Mr. A.K. Shrivastava)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

Learned counsel for petitioner submits that the contemnors have implemented the Tribunal's order dated 21.02.2018. In view of the same, CP is closed and notices issued to the contemnor are discharged.

(Pradeep Kumar) Member (A) (S.N. Terdal) Member (J)

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